

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3087
(To be answered on the 16th December 2021)**

REVIVAL OF RENGEILUNDA AIRSTRIP IN ODISHA

3087. SHRI CHANDRA SEKHAR SAHU

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware that the airstrip at Rengeilunda in Odisha is in a dilapidated condition;
- (b) whether the Government proposes to revive the said airstrip under the Uda Desh Ka Aam Nagrik - Regional Connectivity Scheme (UDAN-RCS);
- (c) if so, the details along with the time by which it is likely to be redeveloped; and
- (d) whether the Government has received any proposal for development of Greenfield Airport at Berhampur, Odisha and if so, the details including the present status thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (d): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and making air travel affordable to the masses. RCS - UDAN is a market driven scheme. Interested airlines based on their assessment of demand on particular routes submit their proposals at the time of bidding under RCS - UDAN. Berhampur Airport is also known as Rengeilunda airstrip (Odisha), is available in UDAN Document. Airports Authority of India, Implementing Agency, has awarded Rengeilunda -Bhubaneswar- Rengeilunda route to Selected Airline Operator under UDAN recently as State Sponsored Route.

An airport which is included in the awarded routes of Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) and requires upgradation/development for commencement of RCS operations, is developed under "Revival of unserved and underserved airports" scheme.

The Selected Airline Operators (SAOs) are obligated to commence RCS flight operations on a RCS-route within a period of 180 days from the issuance of Letter of Award or within two months from the readiness of airport, whichever is later, unless any extension is granted by the Implementing Agency.
